

## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No.31/2014

## Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company		Rohinten Daddy MazdaVersus- The Property Co. Ltd.		
Under Section		58 /59		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

- 1. MR. SANJIB MAL, Adv. ] For Respondent. 2. MR. DIBANATH DEY, Adv. ]

22/09/2017-22/09/2017-22/9/2017

- 1. MR. SHUVASISH SEN GUPTA
- 2. NR. SANSBEV TRIVEDI

ORDER

Ld. Counsel for the petitioners and the respondents made a joint request for adjournment on the ground that a proceedings is pending before the Hon'ble Supreme Court and keeping in view of the statements of the parties the case is adjourned for further hearing of this petition to 15/11/2017.

List it on 15/11/2017.

Sde (Jinan K.R.) Member (Judicial)